

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 54(ND)/2015
CA NO.

CORAM:

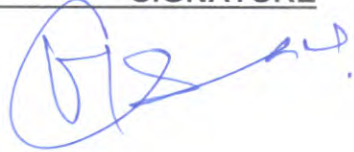

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. R.VARADHARAJAN
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE PRINCIPAL BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 02.05.2017

NAME OF THE COMPANY: M/s. Cosmos Infra Engineering (India) Ltd.
Vs
M/s. Tirupati Buildings and Offices Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of
the Companies Act 2013.


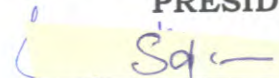
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1	VIDAY KASANA for ADITESH KIR	Advocate	R 1,2, & 4	
2	AJAY GARG	Advocate	Petitioner	

ORDER

Additional affidavit has been filed by the learned counsel for the Petitioner on the basis of inspection of record. A copy of the additional affidavit has been furnished to the Counsel for the Respondent, who seeks time to file a counter to the same.

Let the needful be done within three weeks with a copy in advance to the Counsel opposite.

List for hearing on 11th July, 2017.


(CHIEF JUSTICE M.M.KUMAR)
PRESIDENT

(R.VARDHARAJAN)
MEMBER(JUDICIAL)

02.05.2017
V.Sethi